


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------------|----------|-------------|---------------|-----------------------------------|
| C.P.(IB) No.13/ BB/ 2017 | - | For hearing | Rule-7 of I&B | 24x7 Learning Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|-------------------------------------|--|
| | 1. RAMESH KUMAR BNAF-B. | Resolution Professional (CRP) |  |

ORDER

Matter is listed today for consideration. List it for consideration on
06.12.2017,


Member (T)


Member (J)